

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI: DATED THE 25<sup>th</sup> May, 1978.

NOTIFICATION  
( INCOME - TAX )

No. 2315 (F.No. 187/11/78-II(AI): In exercise of the powers conferred by sub-section (1) of section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its Notification No. 679 (F.No. 187/2/74-II(AI) dated 20th July, 1974, as amended from time to time:

Existing entries under Columns (1), (2) & (3) against Serial Nos. 10, 10A, 10B, 10C & 10D shall be substituted by the following entries:-

COMMISSIONER OF INCOME TAX	HEADQUARTERS	JURISDICTION
10. Gujarat-I	Ahmedabad	Co. Circles I to XV Ahmedabad ED-cum-II Circle Ahmedabad Professionals Cir. I to III Ahmedabad. Mehsana Circle Patan Circle Palanpur Circle.
10A. Gujarat-II	Ahmedabad	Circle-I Ahmedabad. Circle-II Ahmedabad. Circle-III Ahmedabad Godhra Circle. Himatnagar Circle. Modasa Circle.
10B. Gujarat-III	Ahmedabad	Circle-IV Ahmedabad. Circle-V, Ahmedabad. Circle-VI Ahmedabad. Petlad Circle. Nadiad Circle. Anand Circle. Surendranagar Circle.
10C. Baroda	Baroda	Circle-I, Baroda. Circle-II Baroda. Circle-III Baroda. ED-cum-II Circle Baroda.